

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 17/2026

IN

Original Application No. 508/2023

In the matter of:

Gauri Maulekhi & Anr.

...Applicant

Versus

Delhi Development Authority & Ors.

...Respondents

NDOH- 15.07.2026

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Filed by

Place: Delhi
Dated: **10** July, 2026

Delhi Pollution Control Committee

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Delhi Development Authority & Ors.

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**STATUS REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN COMPLAINT WITH THIS
HON'BLE TRIBUNAL'S ORDER DATED 27.03.2026.**

I, Sunil Kumar Goyal, Sr. Env. Engineer, Delhi Pollution Control Committee, 3rd Floor, Block-I, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Env. Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.



That, the above-captioned Execution Application was taken up by this Hon'ble Tribunal on 27.03.2026 and pleased to issue notice to

respondents for filing reply. Matter is now listed for further consideration on 15.07.2026.

3. That applicant in OA No. 508/2023 had raised the issue of illegal operation of dairy farms on Yamuna floodplains in NCT of Delhi. This Hon'ble Tribunal vide order dated 19.04.2024 disposed of the OA with direction to respondents. DPCC was directed to implement the recommendation No. 3 & 4 as recommended by the Joint Committee appointed by this Hon'ble Tribunal.
4. That in compliance with Hon'ble Tribunal's order dated 19.04.2024 the answering respondent has placed the guidelines for consent to Dairy Farms on website of DPCC and also published advertisement for implementation of guidelines. The answering respondent is issuing CTE/CTO to the dairy farms showing compliance with regards to guidelines issued by DPCC. The copy of advertisement for guidelines issued by DPCC is annexed herewith as **ANNEXURE-1**.
5. That in view of contentions raised in the EA by the applicant, DPCC officials on 15.06.2026 & 02.07.2026 conducted the inspection of the alleged sites. Following are the observations during the inspection:
 - (a) With regards to O-Zone area in floodplain of River Yamuna in Mayur Vihar Phase-1 below DND Flyover toll booth and its vicinity on 15.06.2026: -



- No permanent structure of dairy farm is found during the inspection. However, several scattered encroachment shelters (jhuggis) are found at the alleged site where few peoples are residing.
- Several temporary animal shelters with fodder for feeding cattle are also observed and some cattle tied are also seen tied with wooden pegs to the ground. Heaps of cattle dung also observed at several dispersed locations in said area. However, no operator has been observed at these temporary shelters. Most of these shelters are situated beneath or nearby the DND flyover/ Namo Bharat RRTS corridor.
- Further, around 50-60 bovine animals are found grazing in the open grasslands.
- As informed by the local peoples residing in the temporary shelters (jhuggis) there, these bovine animals belong to the cattlemen of nearby Chak Chilla Village of Mayur Vihar, Delhi.
- At the entry point to the said area a large board of Delhi Development Authority (DDA) is observed declaring the said area as O-Zone of Yamuna Flood plain with no construction allowed being sensitive zone. Further, several small boards in the area are also seen regarding the same.

Further the alleged area was again visited up to the



eastern bank of river Yamuna (towards Mayur Vihar below DND flyway and Namu Bharat RRTS Corridor on 19.06.2026 and observed:

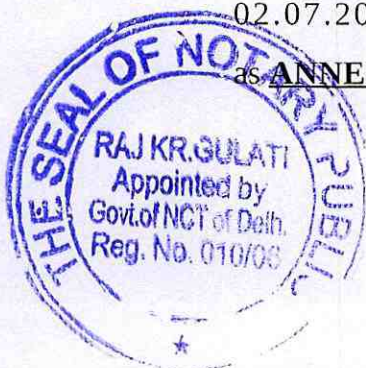
- Permanent structures of Dairy farms not found.
- Herds of Sheep and buffalo found roaming and grazing in the above said area.
- Some buffaloes were also observed taking bath in Yamuna River and Hindon cut canal

Copy of inspection report dated 15.06.2026 along with photographs taken during visit are collectively annexed herewith and marked as ANNEXURE -2.

(b) With regards to flood plains of River Yamuna in the areas near New Friends Colony, a site visit at 03 locations were carried out on 02.07.2026 and following was observed: -

- Permanent structures of Dairy farms not found. However, temporary shelters for housing cattles were observed at 02 locations.
- Stray bovine animals were found grazing.
- No owner or authorized representative was present at any of the premises at the time of inspection.

Photographs taken during the visit of DPCC official on 02.07.2026 are collectively annexed herewith and marked as ANNEXURE -3 (Colly).



6. That DPCC on 02.07.2026 & 06.07.2026 issued letters to the DDA thereby requesting to take necessary action with regard to removal of stray animals and illegal encroachment in the flood plain of river Yamuna and submit ATR in this regard at the earliest. Copy of letters issued to DDA dated 02.07.2026 & 06.07.2026 are collectively annexed herewith as ANNEXURE-4 (Colly).

7. It is therefore requested to this Hon'ble Tribunal that the present status report may kindly be taken on record.


DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this 10 day of July, 2026.


DEPONENT



ATTESTED

NOTARY PUBLIC
GOVT OF NCT OF DELHI

10 JUL 2026

दिल्ली प्रदूषण नियंत्रण समिति

पर्यावरण विभाग, (रा.रा.क्षेत्र दिल्ली सरकार)

चौथा, पांचवां एवं छठा तल, आईएसबीटी बिल्डिंग, कश्मीरी गेट, दिल्ली-6

हमसे सम्पर्क करें: <http://dpcc.delhigovt.nic.in>

सार्वजनिक सूचना

ANNEXURE-1

कृपया ध्यान दें: सभी डेयरी एवं गौशाला के मालिक

विषय: ओ.ए.नं. 46 ऑफ 2018 के मामले में माननीय राष्ट्रीय हरित प्राधिकरण द्वारा दिनांक 20.05.2020 तथा 08.10.2020 को पारित आदेशानुसार सीपीसीबी द्वारा जारी "डेयरी फार्मों एवं गौशालाओं के पर्यावरणीय प्रबंधन के लिए दिशा-निर्देश" के कार्यान्वयन के संबंध

ओ.ए.नं. 46/2018, शीर्षक "नुगेहल्ली जयसिन्हा बनाम राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार" के मामले में माननीय राष्ट्रीय हरित प्राधिकरण द्वारा दिनांक 20.05.2020 तथा 08.10.2020 को पारित आदेश के अनुपालन में, केन्द्रीय प्रदूषण नियंत्रण बोर्ड (सीपीसीबी) ने "डेयरी फार्मों एवं गौशालाओं के पर्यावरणीय प्रबंधन के लिए दिशा-निर्देश" तैयार किया है। केन्द्रीय प्रदूषण नियंत्रण बोर्ड (सीपीसीबी) द्वारा तैयार किये गये दिशा-निर्देश डीपीसीसी की वेबसाइट अर्थात् dpcc.delhigovt.nic.in पर उपलब्ध है।

वायु (प्रदूषण की रोकथाम एवं नियंत्रण) अधिनियम, 1981 तथा जल (प्रदूषण की रोकथाम एवं नियंत्रण) अधिनियम, 1974 की धारा 18(1)(बी) के अधीन केन्द्रीय प्रदूषण नियंत्रण बोर्ड (सीपीसीबी) द्वारा दिनांक 10.07.2020 को दिये गये निर्देशों के आधार पर डेयरी फार्मों एवं गौशालाओं को क्रमशः नारंगी (ऑरेंज) एवं हरा (ग्रीन) के रूप में वर्गीकृत किया गया है। डेयरी फार्मों एवं गौशालाओं को निम्नलिखित अनुसार वर्गीकृत किया गया है:

क्र.सं.	गतिविधि का नाम	संवर्ग
1.	गौशाला	हरा (ग्रीन)
2.	डेयरी फार्म (14 जानवरों तक)	हरा (ग्रीन)
3.	डेयरी फार्म (15 अथवा अधिक जानवर)	नारंगी (ऑरेंज)

दिशा-निर्देशों के अनुसार, दिल्ली में सभी डेयरी फार्म एवं गौशाला मालिकों को जल (प्रदूषण की रोकथाम एवं नियंत्रण) अधिनियम, 1974 तथा वायु (प्रदूषण की रोकथाम एवं नियंत्रण) अधिनियम, 1981 के अधीन सहमति प्राप्त करने के लिए दिल्ली प्रदूषण नियंत्रण समिति (डीपीसीसी) के पास अपने आवेदन पत्र जमा करना होगा। दिल्ली प्रदूषण नियंत्रण समिति (डीपीसीसी) ने सार्वजनिक सूचना दिनांक 10.12.2019 के माध्यम से, सभी डेयरी/गौशाला मालिकों को सीपीसीबी दिशा-निर्देशों का अनुपालन करने एवं डीपीसीसी के साथ 07 दिनों के अंदर स्वयं को पंजीकृत कराने का निर्देश दिया था।

इसलिए, उपरोक्त दिशा-निर्देशों के आलोक में, एतद्वारा दिल्ली में सभी डेयरी फार्म एवं गौशाला मालिकों को दिशा-निर्देशों के अनुपालन में जल (प्रदूषण की रोकथाम एवं नियंत्रण) अधिनियम, 1974 तथा वायु (प्रदूषण की रोकथाम एवं नियंत्रण) अधिनियम, 1981 के अधीन अपने संबंधित संवर्ग के मुताबिक सहमति के लिए डीपीसीसी के पास तुरंत आवेदन करने के लिए निर्देशित किया जा रहा है।

इस संबंध में कोई उल्लंघन करने पर उपरोक्त अधिनियमों के प्रावधानों के अनुसार दांडिक कार्रवाई, जिसमें यूनिट का प्रभावी क्लोजर, परिसर में बिजली एवं जलापूर्ति को बंद करना शामिल है, की जायेगी।

सदस्य सचिव



DELHI POLLUTION CONTROL COMMITTEE

DEPARTMENT OF ENVIRONMENT (GOVT OF NCT OF DELHI)
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI 110006

Visit us at <https://www.dpcc.delhigovt.nic.in/>

PUBLIC NOTICE

In compliance with order passed by Hon'ble NGT on 20.05.2020 in the matter of **O.A. No. 46/2018, N Jayasimha Vs Govt of NCT of Delhi**, CPCB has framed "**Guidelines for Environmental Management of Dairy Farms and Gaushalas**". The guidelines framed by CPCB are available at the website of DPCC i.e., [dpcc.delhigovt.nic.in](https://www.dpcc.delhigovt.nic.in)



The Dairy Farms & Gaushalas have been categorized as Orange and Green Category respectively based on the direction given by CPCB under **Section 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974 & the Air (Prevention & Control of Pollution) Act, 1981** on 10.07.2020.

The dairy farms and gaushalas are categorized as below:

S.NO.	ACTIVITY NAME	CONSENT CATEGORY
1.	Gaushala	Green
2.	Dairy Farm (Upto 14 animals)	Green
3.	Dairy Farm (15 or more animals)	Orange

Therefore, **all the dairy farms and gaushala owners in Delhi** are hereby directed to immediately apply for Consent under the Water (Prevention & Control of Pollution) Act, 1974 & the Air (Prevention & Control of Pollution) Act, 1981, as per relevant category, to DPCC **within 15 days from issue of this notice** failing which further necessary action under relevant acts shall be initiated.

Member Secretary (DPCC)

INSPECTION REPORT

Reference: Hon'ble NGT order dated 27.03.2026 w.r.t. Execution Application 17/2026 in OA 508/2023 "Gauri Maulekhi & Anr. Vs. DDA & Ors.".

DPCC official carried out an inspection of the alleged site (i.e. O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity) on 15.06.2026 (Photographs are attached) and following observations were made:

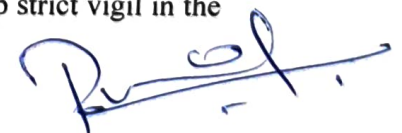
1. No permanent structure of dairy farm is found during the inspection. However, several scattered encroachment shelters (jhuggies) are found at the alleged site where few peoples are residing.
2. Several temporary animal shelters with fodder for feeding cattle are also observed and some cattle tied are also seen tied with wooden pegs to the ground. Heaps of cattle dung also observed at several dispersed locations in said area. However, no operator has been observed at these temporary shelters. Most of these shelters are situated beneath or nearby the DND flyover/ Namo Bharat RRTS corridor.
3. Further, around 50-60 bovine animals are found grazing in the open grasslands.
4. As informed by the local peoples residing in the temporary shelters (jhuggis) there, these bovine animals belong to the cattlemen of nearby Chak Chilla Village of Mayur Vihar, Delhi.
5. At the entry point to the said area a large board of Delhi Development Authority (DDA) is observed declaring the said area as O-Zone of Yamuna Flood plain with no construction allowed being sensitive zone. Further, several small boards in the area are also seen regarding the same.

Further, the alleged area was again visited up to the eastern bank of the river Yamuna (towards Mayur Vihar below DND flyway and Namo Bharat RRTS corridor) on 19.06.2026 (Photographs are attached) and following observations were made:

1. No permanent structures of Dairy farms found at above said area.
2. Herds of Sheep and buffalo found roaming and grazing in the above said area.
3. Some buffalos were also observed taking bath in Yamuna River and Hindon cut canal.

In view of the above observations, it can be concluded that the alleged site is being encroached upon by the cattlemen of nearby Chak Chilla Village of Mayur Vihar. Although, DDA has installed many signage boards with the warning that the alleged area comes under 'O' Zone and no construction is allowed.

As the 'O' Zone area comes under the jurisdiction of DDA, we may write a letter to DDA to remove the temporary encroachment shelters from the alleged area and keep strict vigil in the area.



Priyank Khatri
JEE, DPCC

113

Photographs dated 15.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



114

Photographs dated 15.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



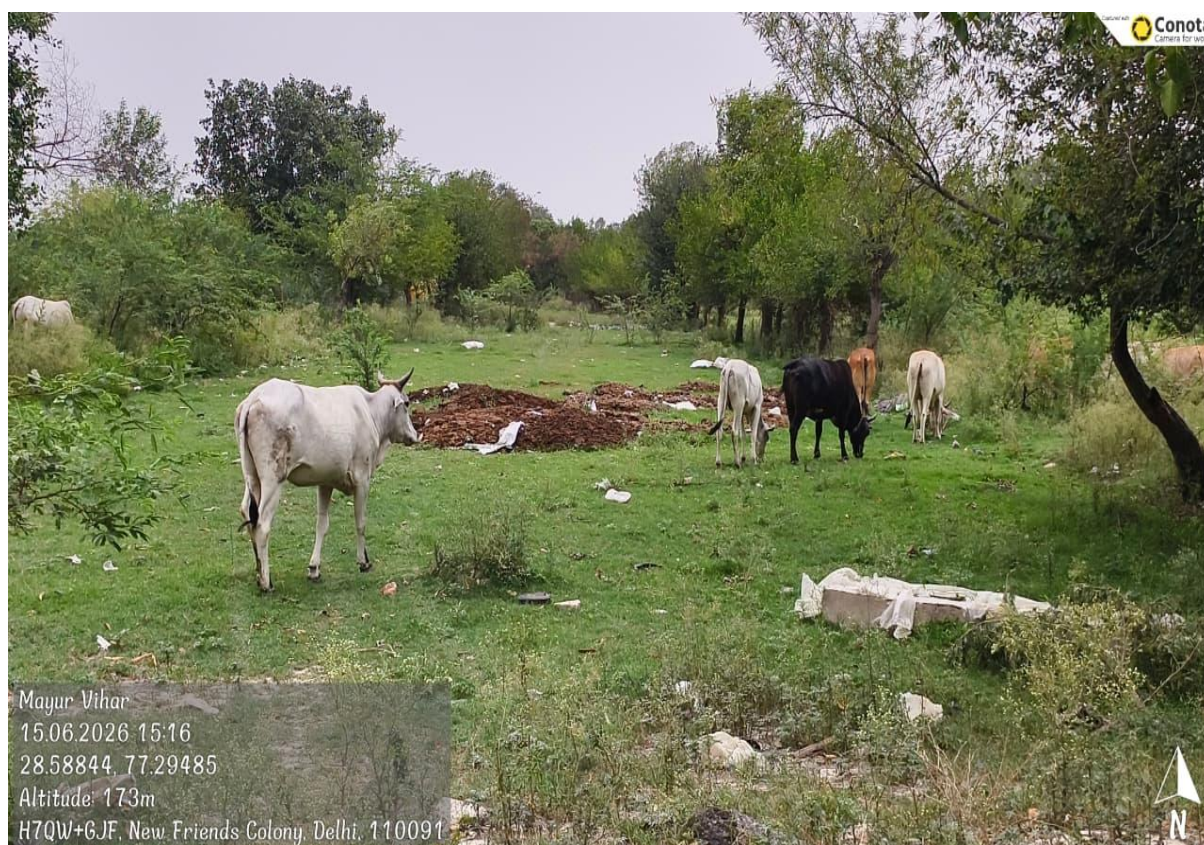
115

Photographs dated 15.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



116

Photographs dated 15.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



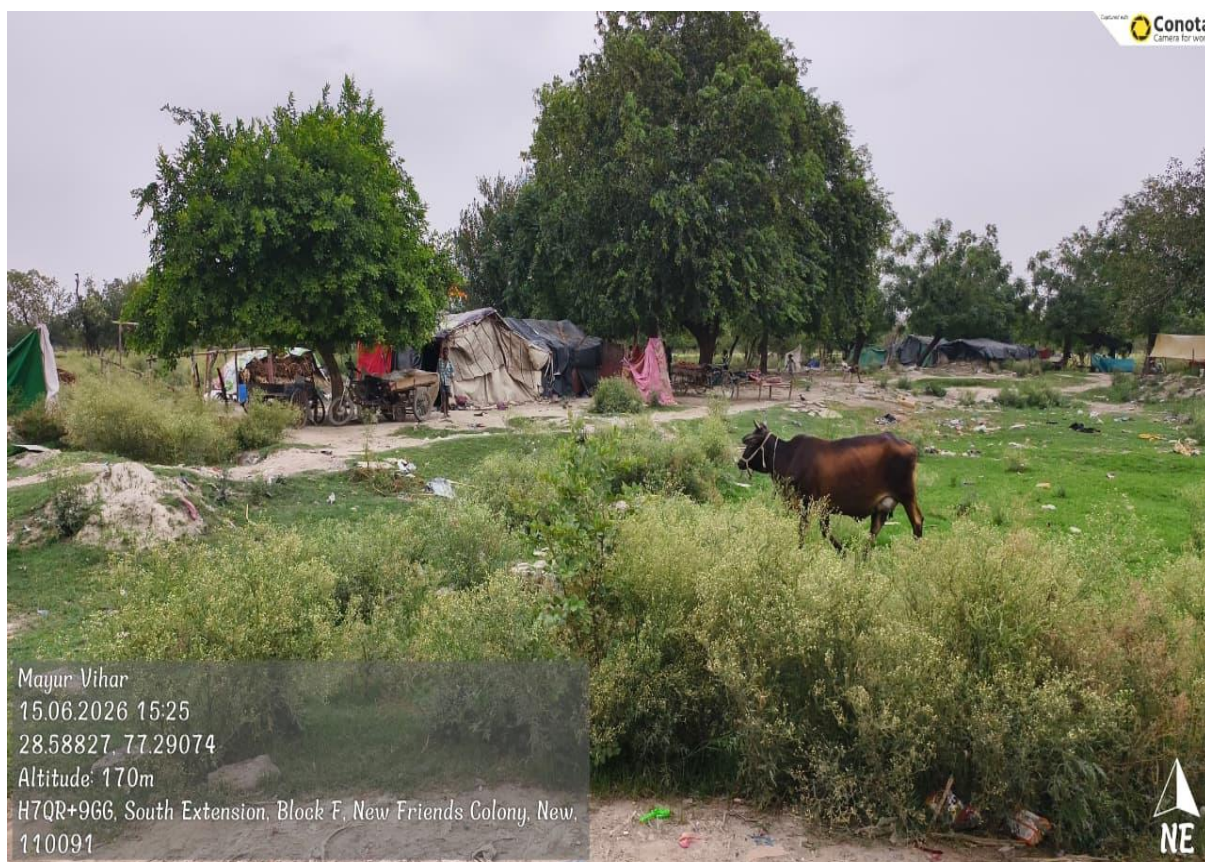
117

Photographs dated 15.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



118

Photographs dated 15.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



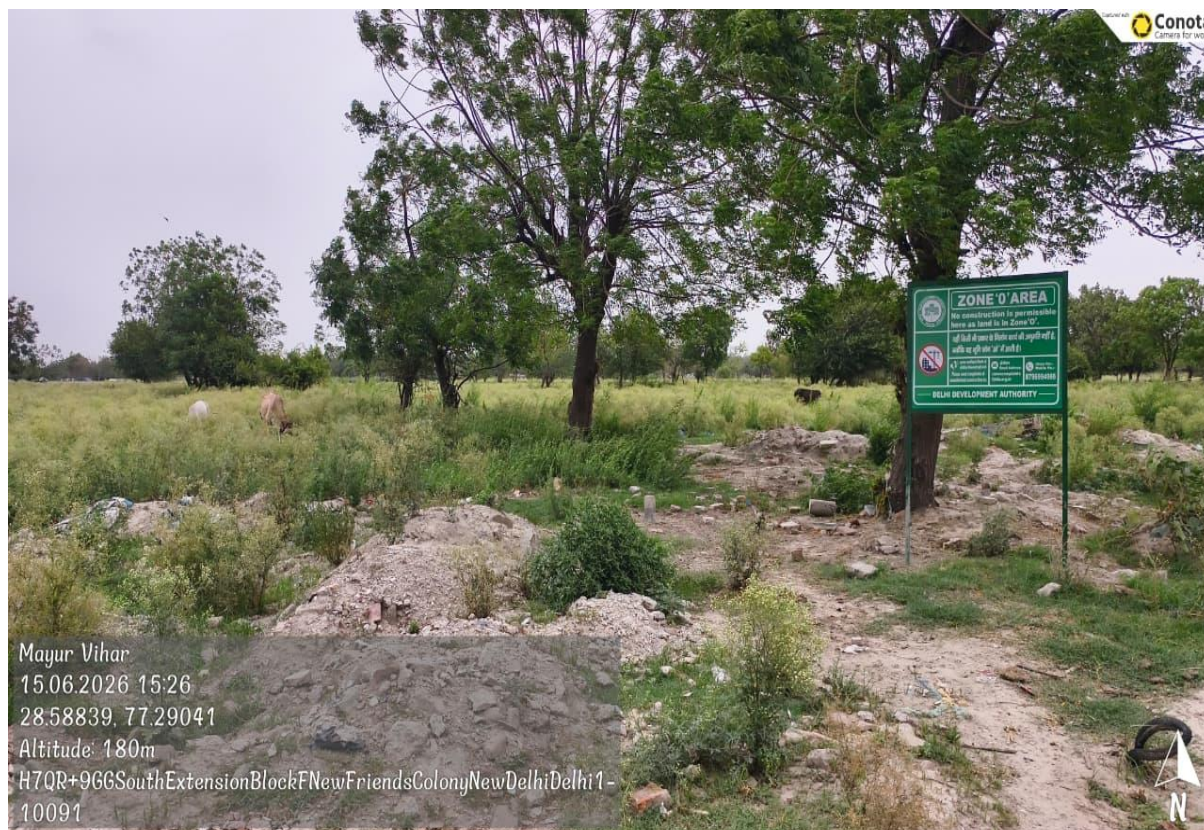
119

Photographs dated 15.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



120

Photographs dated 15.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



121

Photographs dated 15.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



122

Photographs dated 15.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



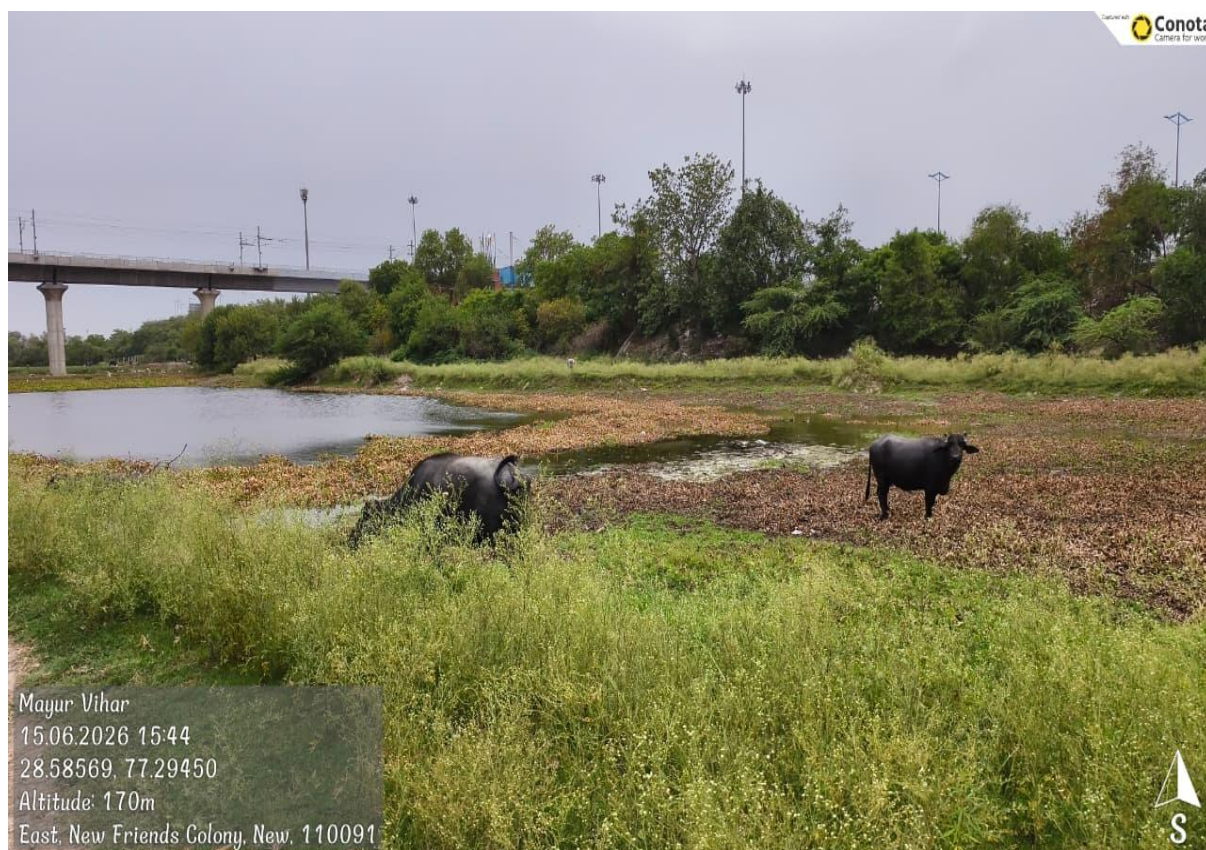
123

Photographs dated 15.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



124

Photographs dated 15.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



125

Photographs dated 15.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



126

Photographs dated 15.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



127

Photographs dated 15.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



128

Photographs dated 15.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



129

Photographs dated 15.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



130

Photographs dated 19.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



131

Photographs dated 19.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



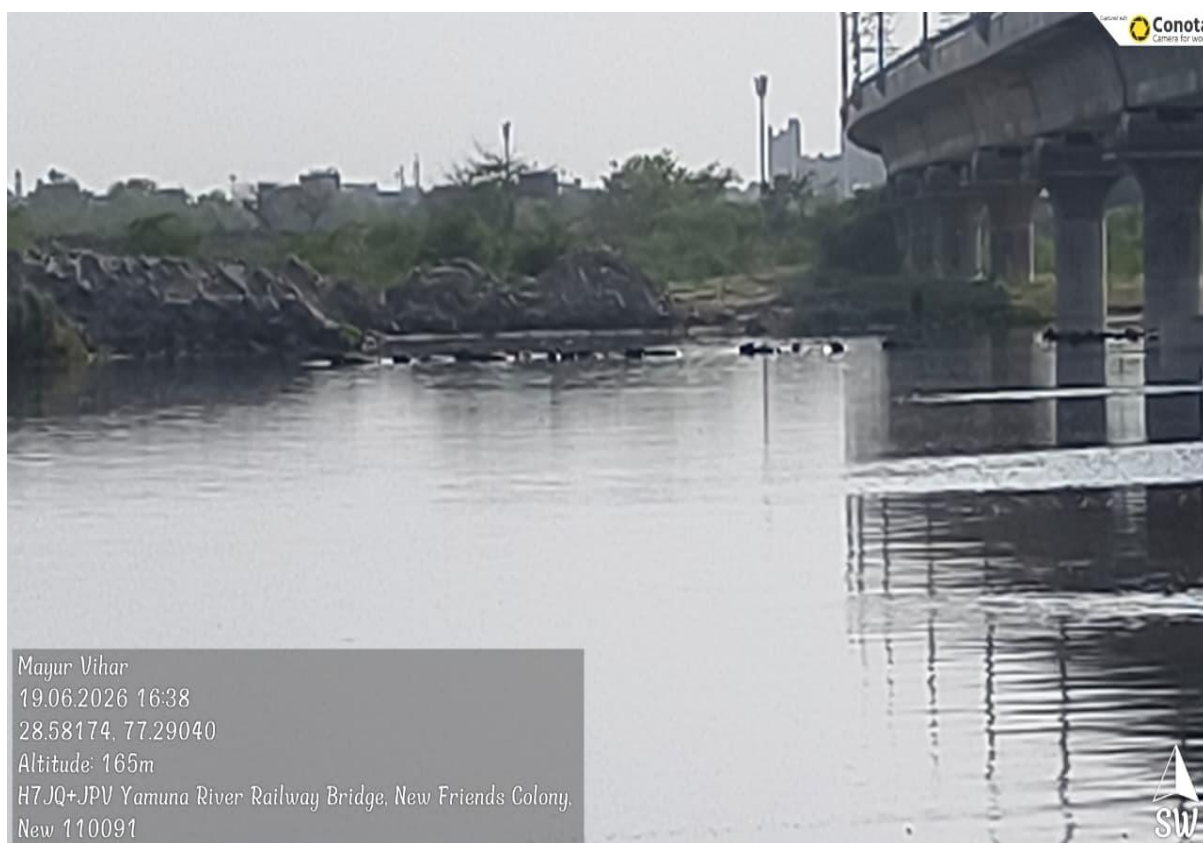
132

Photographs dated 19.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



133

Photographs dated 19.06.2026 (O- Zone area in floodplains of River Yamuna in Mayur Vihar Phase-I below DND flyover toll booth and its vicinity)



	DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 3 rd Floor, Block 1, DMRC IT Park, Shastri Park, DELHI-53 visit us at : http://dpcc.delhigovt.nic.in	
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Inspection Report

1. Name & Address of the Unit : M/s Owner / Occupier
DND Toll MLD, NFL
Distt - 1100091
28-5842729L 77-2930259L
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : -
3. Date of Inspection : 2/02/2026
4. Name & Designation of the Persons contacted at the industry : - No person found
5. Status of the Unit : ☒ Operational/Non-Operational/Doesn't Exist
6. Activity of Unit : Dairy farm
7. Category of Industry (Red/Orange/Green/White) : Orange
8. Product & Capacity : -
9. Main Raw Materials : -
10. Water Polluting : ☒ Yes/No
- (i) ETP Installed : Yes/No
- (ii) ETP Functional : Yes/No
- (iii) Any By-pass Observed : Yes/No
- (iv) ETP with Shortcomings : -
- (v) ETP Capacity (in KLD) : -
- (vi) Type of Treatment : Physiochemical/Biological/Others
- (vii) Type of Chemical Used : Lime/Alum/Polyelectrolyte/Others
- (viii) Whether Chemical found in Dosing System/Tank : Yes/No
- (ix) Whether Sufficient Stock of Chemicals found at Unit : Yes/No
- (x) Whether any Machinery/Equipment of ETP found Not Existing/ Defunct : -
- (xi) Whether Wet /Dry Sludge found at Premises : Yes/No
- (xii) Mode of Treatment/Disposal of ETP Sludge (Sludge Drying Bed/ Filter Press/Centrifuge etc.) : -
- (xiii) ETP Logbook Maintained : Yes/No

11.	Air Polluting	:	Yes/No
(i)	OCEMS Installed	:	Yes/No/Not Applicable
(ii)	OCEMS Connected to CPCB/DPCC Portal and Data is Transmitted	:	Yes/No
(iii)	APCD Installed	:	Yes/No/Not Applicable
(iv)	Type of APCD	:	Wet Scrubber/ Cyclone Separator/Others N.A
(v)	Adequate Channelization	:	Yes/No/Not Applicable
12.	Details of Stack Height (Furnace/Boilers/Others)	:	(Above G.L.)..... (Above R.L.).....
13.	Type of Fuel Used	:	Electricity
14.	A. Source of Water Supply	:	DJB/NDMC/DSHDC/Borewell/Tankers/Others
	B. Effluent Discharge	:	(a) Domestic/ Trade Effluent
			b) Unit connected to Conveyance System: Yes/No
	C. Quantity of Effluent Generated by Unit (in KLD) (approx.)	:	(c) Discharging into... open area
15.	Status of Consent {If Any}	:	Not Available
16.	D.G. Set(s) {if Any}	:	No. 2 Capacity.....KVA. Acoustic: Yes/No
			Stack Height.....(Above G.L.).....(Above RL)
(i)	D.G Set Compliant with CAQM Directions	:	Yes/No N.A
(ii)	D.G. Set Fitted With	:	Dual Fuel/ RECD/ CPCB IV+/ Others N.A
17.	Plot Area	:	~1000 m ²
18.	Labour	:	Not found
19.	Machinery	:	N.A
		:	
		:	
		:	
		:	
		:	
		:	
20.	Electricity CA Connection Number	:	No meter found
21.	Status of Registration under Plastic Waste Management Rules, 2016	:	
22.	Whether Generating Hazardous Waste	:	Yes/No

Details about Hazardous Waste

- | | | | | |
|-----|---|---|--------|------|
| (a) | Status of Authorization {if any} | : | | |
| (b) | Display Board Provided | : | Yes/No | |
| (c) | Whether Hazardous Waste is stored in Leak proof container | : | Yes/No | |
| (d) | Whether container marked with specified label | : | Yes/No | } NA |
| (e) | Whether container stored kept in an isolated area | : | Yes/No | |
| (f) | Whether Hazardous Waste is being stored on pucca floor & in covered area | : | Yes/No | |
| (g) | Whether date on which storage began indicated on each container | : | Yes/No | |
| (h) | Whether daily record of Hazardous Waste maintained in Form-3 | : | Yes/No | |
| (i) | Category of Hazardous Waste as per the Schedules I, II and III of these rules | : | NA | |
| (j) | Authorized mode of disposal or recycling or utilization or co-processing etc. | : | NA | |
| (k) | Quantity (Ton/Annum) | : | NA | |

Remarks (if Any)

Signature of Unit Representative


 3 Signatures, Name & Designation of Inspecting Officials
 (Mouhammed PEE)



 **GPS Map
Camera Lite**

DND Toll MCD, New Friends Colony, Delhi, 110091, India 

Latitude
28.58456324°

Longitude
77.29322585°

Local 03:14:25 PM
GMT 09:44:25 AM

Altitude 202 meters
Thursday, 02.07.2026



GPS Map

Camera Lite

DND Toll MCD, New Friends Colony, Delhi, 110091, India 🇮🇳

Latitude

28.58456278°

Longitude

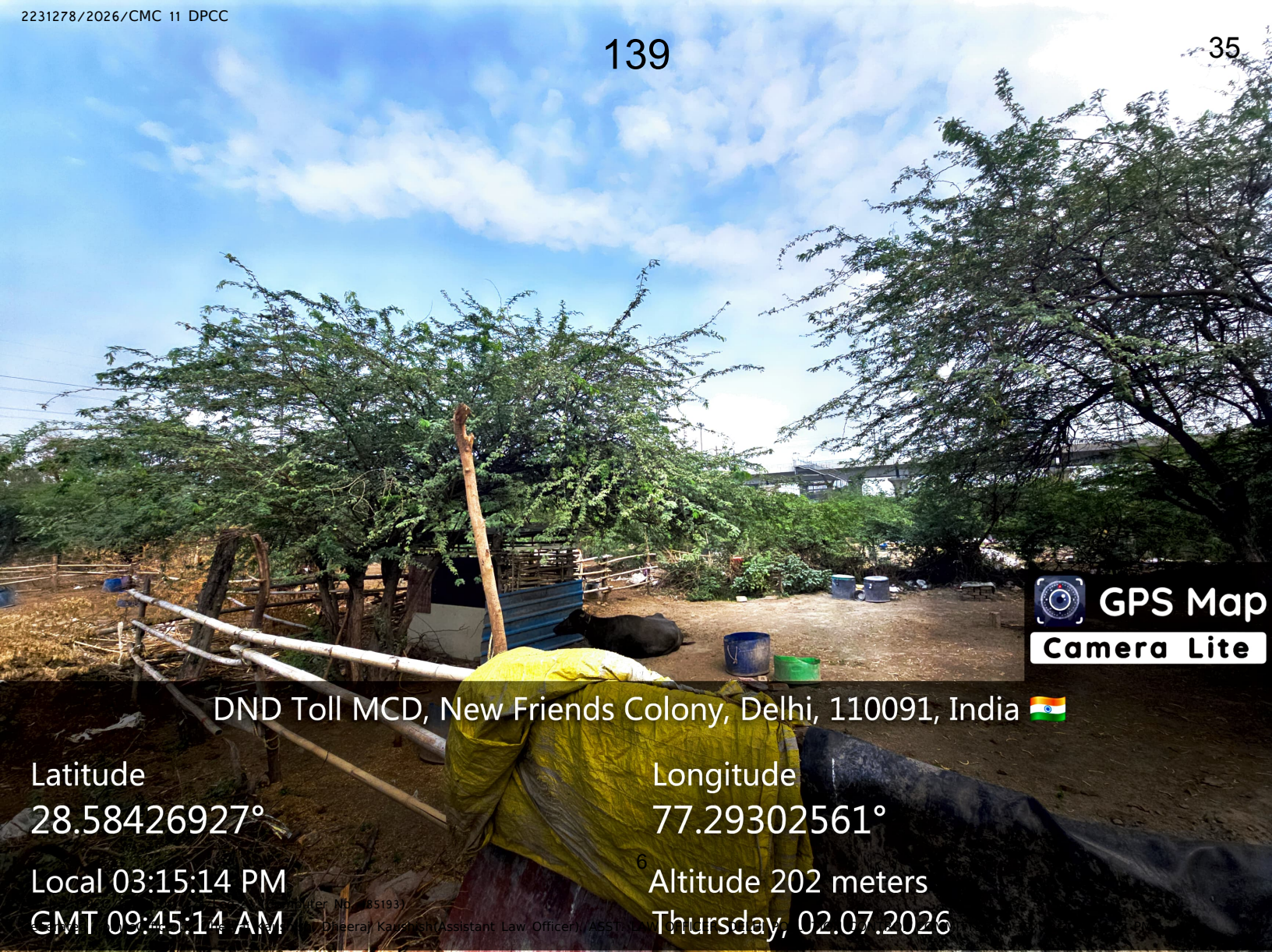
77.29321836°

Local 03:14:32 PM

GMT 09:44:32 AM

Altitude 202 meters

Thursday, 02.07.2026



GPS Map

Camera Lite

DND Toll MCD, New Friends Colony, Delhi, 110091, India 🇮🇳

Latitude

28.58426927°

Longitude

77.29302561°

Local 03:15:14 PM

GMT 09:45:14 AM

Altitude 202 meters

Thursday, 02.07.2026



GPS Map

Camera Lite

DND Toll MCD, New Friends Colony, Delhi, 110091, India 🇮🇳

Latitude

28.58427292°

Longitude

77.29302592°

Local 03:15:16 PM

GMT 09:45:16 AM

Altitude 202 meters

Thursday, 02.07.2026

Twitter on 10/07/2026 12:15 PM

	DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 3rd Floor, Block 1, DMRC IT Park, Shastri Park, DELHI-53 visit us at : http://dpcc.delhigovt.nic.in	 LIFE Lifestyle For Environment
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Inspection Report

1. Name & Address of the Unit : M/s Dunlop / Accupix
DMD. F.I. Agency. N.E.C. Delhi - 110025
28. 5770148 77. 292 1424
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : —
3. Date of Inspection : 2/7/24
4. Name & Designation of the Persons contacted at the industry : —
5. Status of the Unit : Operational/Non-Operational/Doesn't Exist
6. Activity of Unit : N.A
7. Category of Industry (Red/Orange/Green/White) : N.A
8. Product & Capacity : N.A
9. Main Raw Materials : N.A
10. Water Polluting : Yes/No
- (i) ETP Installed : Yes/No
- (ii) ETP Functional : Yes/No
- (iii) Any By-pass Observed : Yes/No
- (iv) ETP with Shortcomings : —
- (v) ETP Capacity (in KLD) : —
- (vi) Type of Treatment : Physiochemical/Biological/Others N.A
- (vii) Type of Chemical Used : Lime/Alum/Polyelectrolyte/Others
- (viii) Whether Chemical found in Dosing System/Tank : Yes/No
- (ix) Whether Sufficient Stock of Chemicals found at Unit : Yes/No
- (x) Whether any Machinery/Equipment of ETP found Not Existing/ Defunct : —
- (xi) Whether Wet /Dry Sludge found at Premises : Yes/No
- (xii) Mode of Treatment/Disposal of ETP Sludge (Sludge Drying Bed/ Filter Press/Centrifuge etc.) : —
- (xiii) ETP Logbook Maintained : Yes/No

11. Air Polluting : Yes/No *N.A*
- (i) OCEMS Installed : Yes/No/Not Applicable
- (ii) OCEMS Connected to CPCB/DPCC Portal and Data is Transmitted : Yes/No
- (iii) APCD Installed : Yes/No/Not Applicable
- (iv) Type of APCD : Wet Scrubber/ Cyclone Separator/Others *NA*
- (v) Adequate Channelization : Yes/No/Not Applicable
12. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)..... (Above R.L.).....
13. Type of Fuel Used :
14. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others *N.A*
- B. Effluent Discharge : (a) Domestic/ Trade Effluent *N.A*
- b) Unit connected to Conveyance System: Yes/No *N.A*
- C. Quantity of Effluent Generated by Unit (in KLD) (approx.) : (c) Discharging into... *N.A*
15. Status of Consent {If Any} : *N.A*
16. D.G. Set(s) {if Any} : No...Capacity.....KVA. Acoustic: Yes/No *N.A*
- Stack Height.....(Above G.L.).....(Above RL) *N.A*
- (i) D.G Set Compliant with CAQM Directions : Yes/No *N.A*
- (ii) D.G. Set Fitted With : Dual Fuel/ RECD/ CPCB IV+/ Others *N.A*
17. Plot Area : *N.A*
18. Labour : *N.A*
19. Machinery : *N.A*
20. Electricity CA Connection Number : *N.A*
21. Status of Registration under Plastic Waste Management Rules, 2016 : *N.A*
22. Whether Generating Hazardous Waste : Yes/No *N.A*

23. Details about Hazardous Waste :

- | | | | |
|-----|---|---|--------|
| (a) | Status of Authorization {if any} | : | |
| (b) | Display Board Provided | : | Yes/No |
| (c) | Whether Hazardous Waste is stored in Leak proof container | : | Yes/No |
| (d) | Whether container marked with specified label | : | Yes/No |
| (e) | Whether container stored kept in an isolated area | : | Yes/No |
| (f) | Whether Hazardous Waste is being stored on pucca floor & in covered area | : | Yes/No |
| (g) | Whether date on which storage began indicated on each container | : | Yes/No |
| (h) | Whether daily record of Hazardous Waste maintained in Form-3 | : | Yes/No |
| (i) | Category of Hazardous Waste as per the Schedules I,II and III of these rules | : | |
| (j) | Authorized mode of disposal or recycling or utilization or co-processing etc. | : | |
| (k) | Quantity (Ton/Annum) | : | |

N.A

Remarks (if Any)

No unit was found at the location

Signature of Unit Representative

Signatures, Name & Designation of Inspecting Officials

10


 Laxmi Choudhary, AEE



GPS Map
Camera Lite

Delhi Noida Direct Flyway, New Friends Colony, New Delhi, Delhi
110025, India 🇮🇳

Latitude
28.57901487°

Longitude
77.2921424°

Local 02:57:22 PM

Altitude 198 meters

GMT 09:27:22 AM

Thursday, 02.07.2026



GPS Map

Camera Lite

Yamuna Bridge (West), New Friends Colony, New Delhi, Delhi 110091,
India 🇮🇳

Latitude

28.57901634°

Longitude

77.29213587°

Local 02:57:28 PM

GMT 09:27:28 AM

12

Altitude 198 meters

Thursday, 02.07.2026



GPS Map
Camera Lite

Yamuna Bridge (West), New Friends Colony, New Delhi, Delhi 110091,
India 🇮🇳

Latitude

28.57901484°

Longitude

77.29213474°

Local 02:57:32 PM

GMT 09:27:32 AM

13

Altitude 198 meters

Thursday, 02.07.2026

	DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 3rd Floor, Block 1, DMRC IT Park, Shastri Park, DELHI-53 visit us at : http://dpcc.delhigovt.nic.in	
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Inspection Report

1. Name & Address of the Unit : M/s Owner / Occupier
New friends colony Delhi
110091
28-58610171 77-29338894
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : -
3. Date of Inspection : 2/7/2026
4. Name & Designation of the Persons contacted at the industry : N.A. person found
5. Status of the Unit : Operational/Non-Operational/Doesn't Exist
6. Activity of Unit : Dairy farm
7. Category of Industry (Red/Orange/Green/White) : Orange
8. Product & Capacity : -
9. Main Raw Materials : -
10. Water Polluting : Yes/No
- (i) ETP Installed : Yes/No
- (ii) ETP Functional : Yes/No
- (iii) Any By-pass Observed : Yes/No
- (iv) ETP with Shortcomings : -
- (v) ETP Capacity (in KLD) : -
- (vi) Type of Treatment : Physiochemical/Biological/Others
- (vii) Type of Chemical Used : Lime/Alum/Polyelectrolyte/Others
- (viii) Whether Chemical found in Dosing System/Tank : Yes/No
- (ix) Whether Sufficient Stock of Chemicals found at Unit : Yes/No
- (x) Whether any Machinery/Equipment of ETP found Not Existing/ Defunct : -
- (xi) Whether Wet /Dry Sludge found at Premises : Yes/No
- (xii) Mode of Treatment/Disposal of ETP Sludge (Sludge Drying Bed/ Filter Press/Centrifuge etc.) : -
- (xiii) ETP Logbook Maintained : Yes/No

N.A.

- 15

23. Details about Hazardous Waste :

- | | | | | |
|-----|---|---|--------|-------|
| (a) | Status of Authorization {if any} | : | | } N.A |
| (b) | Display Board Provided | : | Yes/No | |
| (c) | Whether Hazardous Waste is stored in Leak proof container | : | Yes/No | |
| (d) | Whether container marked with specified label | : | Yes/No | |
| (e) | Whether container stored kept in an isolated area | : | Yes/No | |
| (f) | Whether Hazardous Waste is being stored on pucca floor & in covered area | : | Yes/No | |
| (g) | Whether date on which storage began indicated on each container | : | Yes/No | |
| (h) | Whether daily record of Hazardous Waste maintained in Form-3 | : | Yes/No | |
| (i) | Category of Hazardous Waste as per the Schedules I,II and III of these rules | : | N.A | |
| (j) | Authorized mode of disposal or recycling or utilization or co-processing etc. | : | N.A | |
| (k) | Quantity (Ton/Annum) | : | N.A | |

Remarks (if Any)

Signature of Unit Representative

Signatures, Name & Designation of Inspecting Officials


 Dheeraj Kaushish, ASST. LAW OFFICER, DELHI POLLUTION CONTR



GPS Map
Camera Lite

16/79-16/80, East, New Friends Colony, New Delhi, Delhi, 110091, India



Latitude

28.58610017°

Longitude

77.29338747°

Local 03:23:15 PM

GMT 09:53:15 AM

Altitude 205 meters

Thursday, 02.07.2026



16/79-16/80, East, New Friends Colony, New Delhi, Delhi, 110091, India



Latitude

28.58610171°

Longitude

77.29338894°

Local 03:23:22 PM

GMT 09:53:22 AM

Altitude 205 meters

Thursday, 02.07.2026



GPS Map
Camera Lite

16/79-16/80, East, New Friends Colony, New Delhi, Delhi, 110091, India



Latitude

28.5860183°

Longitude

77.29346669°

Local 03:23:46 PM

GMT 09:53:46 AM

Altitude 205 meters

Thursday, 02.07.2026



GPS Map
Camera Lite

16/79-16/80, East, New Friends Colony, New Delhi, Delhi, 110091, India



Latitude
28.58596663°

Longitude
77.29346008°

Local 03:24:01 PM

Altitude 205 meters

GMT 09:54:01 AM

Thursday, 02.07.2026



GPS Map

Camera Lite

16/79-16/80, East, New Friends Colony, New Delhi, Delhi, 110091, India



Latitude

28.58612958°

Longitude

77.29342467°

Local 03:24:44 PM

GMT 09:54:44 AM

Altitude 205 meters

Thursday, 02.07.2026

Through email/Speed Post

	DELHI POLLUTION CONTROL COMMITTEE Department of Environment, (Govt. of NCT of Delhi) 3rd Floor, Block-I, DMRC IT Park Building Shastri Park, Delhi-110053 (visit us at website: http://dpcc.delhi.gov.in/)	
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F.No. DPCC/CMC-11/NGT/OANo.508/2023/E Comp.185193 /272-276

Date: 06.07.2024

To,

**The Deputy Director, Land Management (SEZ),
 Delhi Development Authority, Vikas Sadan,
 INA, New Delhi- 110023.**

Subject: Regarding removal of illegal activities including operation of dairy farm from the river Yamuna flood plain areas.

Reference: Hon'ble NGT order dated 27.03.2026 in EA No. 17/2026 in OA 508/2023 titled "Gauri Maulekhi Vs. Govt. of NCT of Delhi & Ors".

Sir,

This has above reference of Hon'ble NGT order dated 27.03.2026 in EA No. 17/2026 in OA 508/2023 titled "Gauri Maulekhi Vs. Govt. of NCT of Delhi & Ors.

Hon'ble NGT vide its order dated 19.04.2024 in OA 508/2023 titled "Gauri Maulekhi Vs. Govt. of NCT of Delhi & Ors disposed of the matter with the following direction:

".....12. Hence, we dispose of the original application directing the DDA to duly implement the recommendation nos. 1 and 2 of the Joint Committee and DPCC to implement recommendation nos. 3 and 4 without any delay....."

Following were the recommendation nos. 1 & 2 of the Joint Committee:

1. Irrespective of whether, milk being produced by bovine animals (observed in shelters (temporary) or in open) for distribution or supplying to milk processing plants or for own consumption and falling with the definition of dairy farm as stipulated in above mentioned CPCB guidelines, it is observed that such shelter (temporary) or tying of bovine animals with wooden pegs in open areas are being carried out illegally by encroaching the floodplain area at Village Chak Chilla (Mayur Nature Park) on DDA land.

2. DDA being the land-owning agency shall immediately take necessary actions to remove encroachment in Mayur Nature Park of river Yamuna flood plain, wherever, order of the Hon'ble Delhi High Court is not under litigation. Further, DDA to also keep regular vigil on the encroachment and take encroachment removal drives immediately upon noticing encroachment and ensure that no illegal activities including operation of dairy farm takes place in the river Yamuna.

The applicant in the present matter has filed an execution application citing the continuous ongoing encroachment and cattle being housed in waterlogged and unhygienic enclosures, with untreated dung, urine, fodder residue, and carcasses discharged directly into open drains or nullahs feeding into the Yamuna flood plain areas.

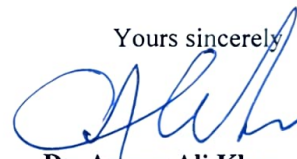
Further, DPCC officials have carried out inspection on 02.07.2026 at the alleged site of Yamuna floodplain in Mayur Vihar and New Friends Colony area and observed that the temporary shelters housing cattle have been resurfaced in the above-mentioned area and stray bovine animals found grazing in the floodplains. Copy of inspection report along with photographs attached.

In view of the above, you are requested to take necessary action for removal of the stray cattle and illegal encroachment in the floodplains of river Yamuna, also impound stray cattle from the Yamuna floodplains with the help of Veterinary Service Department of MCD and submit ATR at the earliest to this office.

This is being issued as per the approval of the Competent Authority, Delhi Pollution Control Committee.

NDOH: 15.07.2026

Yours sincerely



Dr. Anwar Ali Khan

(Additional Director & In charge CMC-XI)

Encl: As above.

Copy for information and necessary action to:

1. The Vice-Chairman, Delhi Development Authority, Vikas Sadan, INA, New Delhi-110023.
2. Deputy Commissioner, Central Zone (MCD), Shiv Mandir Marg, Block G, Lajpat Nagar 1, Jal Vihar, New Delhi-110024
3. Dy. Director (VS), Department of Veterinary Services, Central Zone (MCD), Shiv Mandir Marg, Block G, Lajpat Nagar 1, Jal Vihar, New Delhi-110024
4. Mater File, CMC-XI.

	DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 3rd Floor, Block-1, DMRC IT Park, Shastri Park, Delhi-110053 visit us at : http://dpcc.delhi.gov.in	By Speed Post 
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F.No. DPCC/CMC-I/NGT/OANo.508/2023/E-177976/346-50

Date: 02/07/26

To,

**The Deputy Director, Land Management (SEZ),
 Delhi Development Authority,
 Vikas Sadan, INA,
 New Delhi- 110023.**

Subject: Regarding removal of illegal activities including operation of dairy farm from the river Yamuna flood plain areas.

Reference: Hon'ble NGT order dated 27.03.2026 in EA No. 17/2026 in OA 508/2023 titled "Gauri Maulekhi Vs. Govt. of NCT of Delhi & Ors".

Sir,

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Hon'ble NGT vide its order dated 19.04.2024 in OA 508/2023 titled "Gauri Maulekhi Vs. Govt. of NCT of Delhi & Ors disposed of the matter with the following direction:

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2. DDA being the land-owning agency shall immediately take necessary actions to remove encroachment in Mayur Nature Park of river Yamuna flood plain, wherever, order of the Hon'ble Delhi High Court is not under litigation. Further, DDA to also keep regular vigil on the encroachment and take encroachment removal drives immediately upon noticing

encroachment and ensure that no illegal activities including operation of dairy farm takes place in the river Yamuna.

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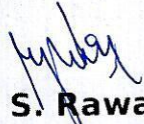
Further, DPCC officials has carried out inspections on 15.06.2026 and 19.06.2026 at the alleged site of Yamuna floodplain in Mayur Vihar area and observed that the temporary shelters housing cattle have been resurfaced in the abovementioned area and stray bovine animals found grazing in the floodplains. Copy of inspection report along with photographs attached.

In view of the above, you are requested to take necessary action for removal of the stray cattle and illegal encroachment in the floodplains of river Yamuna, also impound stray cattle from the Yamuna floodplains with the help of Veterinary Service Department of MCD and submit ATR at the earliest to this office.

This is being issued as per the approval of the Competent Authority, Delhi Pollution Control Committee.

NDOH: 15.07.2026

Yours sincerely


M. S. Rawat
SEE, CMC-III

Encl: As above.

Copy for information and necessary action to:

1. The Vice-Chairman, Delhi Development Authority, Vikas Sadan, INA, New Delhi-110023.
2. Deputy Commissioner, Shahdara South Zone (MCD), 419, Udyog Sadan, Patparganj Indl. Area, Delhi-110092.
3. Dy. Director (VS), Department of Veterinary Services, Shahdara South Zone (MCD), 419, Udyog Sadan, Patparganj Indl. Area, Delhi-110092.
4. Mater File, CMC-III.